

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No. 444/TT/2014

Date: 18.12.2015

To

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Truing up of transmission tariff for 2009-14 tariff period and determination of transmission tariff for 2014-19 tariff period for LILO of Vemagiri-Gajuwaka 4000 kV D/C Line at Simhadri –II TPS under transmission system associated with Simhadri-II Generation Project in Southern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 28.12.2015:-

- a. The quarterly computations of IDC and IEDC on cash basis considered for the capital cost as on COD.
- b. The additional capitalization for the tariff period 2009-14 towards balance and retention payment has been claimed under Clause 1 of Regulation 9 of the 2009 Tariff Regulations. Provide the nature/works against which the payment was withheld along with name of contractor/supplier. Further, confirm whether with this, all the balance/retention payments for assets under this petition have been claimed or some payments are still to be claimed.
- c. The justification towards increase in the additional capital expenditure during 2009-14 period with respect to the amount approved by the Commission in its Order dated 27.09.2011.

d. An undertaking on affidavit that actual equity infused for the additional capitalisation during 2009-14 tariff period is not less than 30% for the given transmission asset.

2. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

sd/-

(V. Sreenivas)
Deputy Chief (Legal)